THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 13th October, 2023

No.HC.VII-60/2022/10418/A. In exercise of the powers conferred under Rule 18 read with Schedule-A and E of the Assam Judicial service Rules, 2003 and in accordance with Government Notification No.FPC.10/97/Pt. I/231 dated 11.06.2003, the Gauhati High Court is pleased to promote the following selection Grade District and Sessions Judges of the Assam Judicial Service to the post of Super Time Scale District and Sessions Judges in the scale of pay of Rs.199100-224100/- (revised pay scale), plus other allowances as admissible under the Rules:-

SI.	Name of the Officer	Present Designation and place of posting	Effective Date of promotion in Super Time Scale
1.	Shri Pratim Kumar Bora	District & Sessions Judge, Barpeta	03.03.2023
2.	Smti Indira Barman	District & Sessions Judge, Kamrup(M), Guwahati	03.03.2023
3.	Smti Bijay Lashmi Boruah	Presiding Officer, Labour Court, Kamrup(M), Guwahati	19.03.2023
4.	Shri Binod Kumar Chetri	Special Judge, CBI, Assam, Addl. Court No. 1, Assam, Guwahati	19.03.2023
5.	Shri Sunil Kumar Poddar	Principal Judge, Family Court No.3, Kamrup (M), Guwahati	19.03.2023
6.	Smti Rita Kar	Superannuated on 31.08.2023	19.03.2023
7.	Shri Satya Nath Sarma	Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M),Guwahati	19.03.2023
8.	Smti Aparna Ajitsaria	Registrar General, Gauhati High Court, Guwahati	01.09.2023

By Order,
Sd/Aparna Ajitsaria
REGISTRAR GENERAL

Memo No.HC.VII-60/2022/10419-10447/A dated 13.10.2023

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.

2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati

- 3. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4. Shri Pratim Kumar Bora, District & Sessions Judge, Barpeta.
- 5. Smti Indira Barman, District & Sessions Judge, Kamrup (M), Guwahati
- 6. Smti Bijay Lashmi Boruah, Presiding Office, Labour Court, Kamrup (M), Guwahati
- 7. Shri Binod Kumar Chetri, Special Judge, CBI, Assam, Addl. Court No. 1, Assam, Guwahati
- 8. Shri Sunil Kumar Podder, Principal Judge, Family Court No. 3, Kamrup (M), Guwahati
- 9. Smti Rita Kar, C/O Sri P.C. Kar, R.K. Mission Road, Silchar-7, Cachar, Assam
- 10. Shri Satya Nath Sarma, Presiding Office, STAT, Assam & Member, MACT No. 1, Kamrup (M), Guwahati.
- 11. Smti Aparna Ajitsaria, Registrar General, Gauhati High Court, Guwahati.
- 12. The District and Sessions Judge _____
- 14. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
- 15. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar
- 16. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
- 17. The Special Judge, Assam, Guwahati.
- 18. The Special Judge, CBI & NIA, Assam, Guwahati.
- 19. The Member Secretary, Assam State Legal Service Authority, Guwahati
- 20. The Member, MACT, _____.
- 21. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
- 22. The Joint Registrar, ______, Gauhati High Court, Guwahati.
- 23. The Chief Judicial Magistrate, (All)
- 24. The Deputy Registrar, ______, Gauhati High Court, Guwahati.
- 25. The P.S. to Hon'ble Mr. Justice_______, Gauhati High Court, Guwahati.
- 26. The Project Manager, Gauhati High Court, Guwahati. (He is also requested to upload the notification in the High Court Website.)
- 27. The Project Manager/System Analyst, Gauhati High Court, Guwahati. He is requested to upload a copy of the notification in the High Court Web site.
- 28. The C.A. to the Registrar General/Registrar (Admin)/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Estt.), Gauhati High Court, Guwahati.
- 29. The Director, Assam Govt. Press, Bamunimaidam, Guwahati for publication of the notification in the Assam Gazette.

[The list of Offices here-in-above is not necessarily in order of seniority)

Aparra Ajikaria 13.10.23
REGISTRAR GENERAL
GAUHATI HIGH COURT, GUWAHATI